

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): माननीय सदस्य, जिनको जाना है, वे बिना आवाज़ किए जाएँ। कृपया आवाज़ नहीं करें। कृपया आप बोलिए।

डा. अशोक कुमार मित्तल : महोदय, सरकार द्वारा लोक सभा में दिए गए जवाब के अनुसार दिसंबर, 2022 तक सुप्रीम कोर्ट में 1,295 और देश के सभी हाई कोर्ट्स में 28,000 से अधिक contempt के मामले pending हैं। इनमें से लगभग 70 प्रतिशत अवमानना मामले सरकारी विभागों और अधिकारियों के विरुद्ध लंबित हैं। यह स्थिति एक litigant के लिए अन्याय है, क्योंकि उन्हें न्याय पाने के लिए लंबी कानूनी लड़ाई लड़नी पड़ती है। विधि आयोग की 274वीं रिपोर्ट और सुप्रीम कोर्ट ने भी कई बार बढ़ते हुई contempt cases और उनके नकारात्मक परिणाम पर गहरी चिंता व्यक्त की है।

अतः मैं सरकार से आग्रह करता हूँ कि एक प्रभावी अनुपालन तंत्र (Compliance Mechanism) की स्थापना की जाए, जिससे सभी सरकारी विभागों द्वारा अदालत के आदेशों का समय पर पालन हो और आम आदमी को समय पर न्याय मिले। यह न केवल न्यायालय की गरिमा को बनाए रखेगा, बल्कि आम नागरिकों का न्याय प्रणाली में विश्वास भी बढ़ाएगा, धन्यवाद।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following Members associated themselves with the Special Mention made by Dr. Ashok Kumar Mittal: Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Shri R. Girirajan (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shri Sant Balbir Singh (Punjab).
Shrimati Jebi Mather Hisham.

Demand for measures to safeguard the rights of employees in Corporate sector

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, thank you for giving me the opportunity. I may bring to the attention of the House the untimely death of a 26 year old Chartered Accountant, hailing from Kochi in Kerala. It is learnt that excessive workload adversely affected her health which led to this unfortunate incident. This unfortunate incident exposes the unhealthy and exploitative work culture in corporate sector. Moreover, job insecurity is created through threats of layoffs. In the backdrop of this unfortunate incident, I urge the Central Government to do the needful to fill the gaps in the existing provisions of labour laws so as to safeguard the rights of employees. Clear provisions must be incorporated in the labour laws to address the working hours of remote employees. I request the intervention of Government to ensure a safe working environment for the employees in the corporate sector where their mental and physical well-being is not sacrificed for the sake of productivity. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the Special Mention made by Shrimati Jebi Mather Hisham: Shri Ashok Singh (Madhya Pradesh), Shri M. Mohamed Abdulla (Tamil Nadu), Shri A.A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Shri R. Girirajan (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Dr. Sasmit Patra (Odisha) and Dr. John Brittas (Kerala).

श्री संत बलबीर सिंह, आप पंजाबी में बोलेंगे।

Concern over increasing Cancer cases in India.

SHRI SANT BALBIR SINGH (Punjab): Sir, I may be permitted to speak in Punjabi.

& Sir, through this House, we would like to inform that cancer is currently spreading rapidly in India. According to the report of the National Cancer Registry Program under the Indian Council of Medical Research, more than 1.4 million new cases were estimated in the year 2022. According to media reports, 4,109 people are getting infected with cancer every day in the country. This figure points to a dangerous trend because the number of patients falling victim to cancer is increasing rapidly every year. Punjab, which is also known as the strong arm of the country, the youth and farmers of Punjab are making a big contribution to the protection and development of the country. Even in the healthy State of Punjab, the number of people falling victim to cancer has now reached 105 per person per day. Now Cancer has started affecting the lives of young children, animals and birds. The Government is providing financial assistance for the prevention of cancer, but it is insufficient because its treatment is very expensive. The death of a patient due to lack of treatment or lack of money raises questions about health facilities.

In the year 2021, Cancer has been said to be the cause of death of about 7 lakh 90 people, and, in the year 2022, about 9 lakh people. I strongly demand from the Central Government that complete treatment of cancer patients should be provided free of cost so that the hardworking people of the country can be saved from dying.

& English translation of the original speech delivered in Punjabi.